

domestic prices of sugar which were rolling low have shown an upward trend lately which would benefit the industry.

(b) The measures taken by the Government to help the sugar industry are indicated in the attached statement.

Statement

The following measures have been taken by the Government to help the sugar industry:—

I. *Decontrol of Sugar*: The Decontrol of sugar w.e.f. 16th August, 1978 was with a view to stimulating the domestic demand of sugar and greater off-take from the factories. This objective has to a large extent been achieved as the domestic consumption of sugar has increased by about one lakh tonne per month.

II. *Removal of Restrictions on Stock Holding*: With a view to help the sugar mills relieve the burden of carrying huge carry-over stocks all restrictions on stock holding by licenced sugar dealers have been removed.

III. *Fixation of Tariff Value and Excise Duty*: The excise duty for sugar has been reduced in successive stages. The tariff value of sugar has also been reduced from Rs. 215 in August, 1978 to Rs. 180 w.e.f. 1st February, 1979.

IV. *Export Quota and Exports*: As in the preceding year, it has been decided to export India's full quota of 6.5 lakh tonnes under the International Sugar Agreement, during this year.

V. *Concession for New Units and Expansions at High Cost*: An inter-Ministerial Group constituted to revise the scheme of incentives to the newly established factories and expansion projects established at a high cost in the light of the changed conditions after decontrol has submitted its report and the same is under examination.

VI. *Credit Facilities*: The Banking sector has been asked to arrange for a clear cash credit upto Rs. 25 lakhs per factory specifically for liquidation of cane arrears and repairs to the equipment.

VII. *Export of Molasses*: The Government have revised the policy of export of molasses by amending the Export Control (Order), 1977 thereby bringing the export of molasses under OGL-3. This revised policy is likely to benefit sugar factories as a larger quantity of molasses may be exported.

VIII. *Creation of Buffer Stock*: It has been decided in principle to create a buffer stock of sugar, the modalities of which are under examination.

IX. *Export of Gur*: As a measure of support to gur market, Government have allowed forward trading in the commodity from December, 1978 besides allowing free exports of gur with cash subsidy of Rs. 10 per quintal and without any quota restrictions.

X. *Loan to State Governments*: A loan of Rs. 20 crores has also been advanced to Uttar Pradesh Government for clearance of cane arrears in respect of cooperative and public sector units in the State.

विश्वविद्यालयों में यातायात विभागों (बैंकिंग विपार्टमेंट) की स्थापना

5669. श्री चन्द्र शेखर सिंह : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उच्च अध्ययन और अनुसन्धान के लिए देश के विश्वविद्यालयों में यातायात विभागों की स्थापना करने सम्बन्धी कोई योजना सरकार के विचाराधीन है ;

(ख) क्या सरकार ने इस योजना की सिद्धान्त रूप में स्वीकार कर लिया है ; और

(ग) यदि नहीं, तो बदलती हुई परिस्थितियों में इतने अधिक राष्ट्रीय महत्व की और रोजगारोन्मुख जनहित की योजनाओं की अवहेलना करने का क्या कारण है ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) सरकार के पास इस समय विश्व विद्यालयों में "यातायात विभाग" स्थापित करने का कोई प्रस्ताव विचाराधीन नहीं है।

(ख) प्रश्न नहीं उठता।

(ग) कुछ विश्वविद्यालय तथा प्रौद्योगिकी संस्थान उत्तर स्नातक तथा अनुसंधान स्तरों पर यातायात, परिवहन इत्यादि के विभिन्न पहलुओं पर पहले ही कार्यक्रम चला रहे हैं।

Assistance sought by Andhra Pradesh for running Literacy Schools

5670. SHRI P. K. KODIYAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be please to state:

(a) what is the extent of assistance sought by the Government of Andhra Pradesh by way of financial grants to voluntary agencies/organisations engaged in the State in running literacy schools as part of the National Adult Education Programme;

(b) which are the voluntary agencies/organisations approved or recommended by the State Government for

the purpose of providing financial grant for running literacy schools in the State;

(c) how many literacy schools are now being run by each of these organisations in the State and what is the total number of adult illiteracy covered by all these schools; and

(d) what is the total amount of assistance so far given to each of these voluntary agencies/organisations?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (d). The Scheme of Assistance to Voluntary Agencies working in the field of Adult Education is directly administered by the Ministry of Education and Social Welfare and funds under it are provided to voluntary agencies on the recommendation of the State Governments/ Union Territory Administrations. No Adult Literacy Schools as such are run under the Scheme. Grants are provided for organising adult education centres, which are run on part-time basis for about two hours per day at a time convenient to the learners. 30 adults are expected to be enrolled in each centre.

A list of voluntary agencies recommended by the Government of Andhra Pradesh for financial assistance for running adult education centres, number of centres and the amount of financial assistance approved during 1978-79 is given in the attached Statement.

Statement

Sl. No.	Name of Organisation	Project Approved	Amount Grant Approved
1	2	3	4
			(Rs.)
1.	Comprehensive Rural Operations Service Society, Elonghr	30 Centres	49,500
2.	Weaker Community's Action for Development and Liberation, Nacharam, Hyderabad	30 Centres	49,500